

CASH OFFER FOR THE ACQUISITION OF EQUITY SHARES FROM THE SHAREHOLDERS OF RDB INDUSTRIES LTD

This corrigendum is issued by Microsec Capital Limited further to the Public Announcement ("PA") made on May 5, 2006. The terms used but defined in this Announcement shall have the same meaning as given in the PA. The shareholders are requested to kindly note the following:

SCHEDULE OF ACTIVITIES

Activity	Original Schedule	Revised Schedule
Specified Date *	Friday, June 02, 2006	Friday, June 02, 2006
Last date for a competitive bid	Friday, May 26, 2006	Friday, May 26, 2006
Date by which Letter of Offer to be dispatched to shareholders	Monday, June 19, 2006	Friday August 11, 2006
Date of opening of the Offer	Wednesday, June 28, 2006	Wednesday August 16, 2006
Last date for revising the Offer Price	Thursday July 06, 2006	Thursday August 24, 2006
Last date for withdrawing acceptance from the Offer	Wednesday July 12, 2006	Wednesday August 30, 2006
Last date of closing of the Offer	Monday July 17, 2006	Monday, September 04, 2006
Last date of communicating rejection/ acceptance and payment of consideration for accepted tenders.	Tuesday, August 01, 2006	Tuesday September 19, 2006

The corrigendum to the public announcement would be available on SEBI website at www.sebi.gov.in. The acquirers accept full responsibility for the information contained in this announcement.



Issued by

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On behalf of Acquirers: Mr. Vinod Dugar and Mrs. Sheetal Dugar

Place: Kolkata

Date: August 04, 2006